

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL BENCH

CP No.145(ND)/2012

IN THE MATTER OF:

Mr. G.S Gupta Limited

.....PETITIONER

Vs.

M/s. DLF SBPL Developers Pvt. Ltd. & Ors.

..... RESPONDENT

**SECTION :**

Under Section 397/398

Order delivered on 07.7.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

DEEPA KRISHAN,

Hon'ble member (Technical)

**For the Petitioner**

: Mr. K. Datta, Advocate  
Mr. C. Summon Reddy, Advocate  
Mr. N. Summanth, Advocate  
Mr. Arjun Singh, Advocate

**For the Respondent**

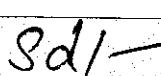
: Mr. V.K. Chaudhary, Sr. Advocate  
Ms. Deepti Sarin, Advocate  
Ms. Himanshu Vig, Advocate

**ORDER**

Learned Counsel for the parties are present.

At the joint request of the parties, the matter is adjourned to 02.8.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
07.7.2017